

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/676(KB)2019  
IA(I.B.C)/314(KB)2021,  
CONT.A. (IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS STARLITE INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Applicant in IA(I.B.C)/314(KB)2021

Mr. Saurav Jain, Adv. ]

Mr. Sudhir Kr. Sengupta, Adv. ] For the Respondent Nos. 3 to 7  
in JIA(I.B.C)/314(KB)2021

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.

2. **IA(I.B.C)/314(KB)2021:**

a. The Order dated 06.07.2022 passed by this Tribunal has been set aside by the Hon'ble NCLAT.

b. In view of the fact that the Hon'ble NCLAT has permitted the reply affidavit to be filed within a period of two weeks. We permit the Ld. Counsel who has entered appearance before us.

c. Let the subsequent events be brought on record by way of an affidavit is filed within a period of two weeks.

d. List the matter for further consideration on **15.05.2024**.

3. **CONT.A. (IBC)/1(KB)2024:**

a. List the matter for further consideration on **15.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*